

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.81/BB/ 2017	-	To suggest name of IRP	Rule-6 of I&B	Twenty Twenty Media Pvt Ltd Vs UL India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
20.	Swathi Manjunath Mob: 8197504954	- Twenty Twenty Media [Petitioner]	

Counsel for petitioner is present. She has filed a memo along with consent letter of IRP. She has informed that she has complied the objections raised by the Registry. The matter is listed today for admission. Issue notice to the corporate debtor. Petitioner counsel is directed to collect the notice from the Registry and serve it on the corporate debtor.

List it on 07.11.2017.


MEMBER (J)


MEMBER (T)